

JUDGMENTS FOR THE MONTH OF AUGUST, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	WP(C) 832/2008	SHRI SANJAYKUMAR NARSINHBHAI PARMAR VS THE UNION OF INDIA & ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
2	9 th	PIL 39/2011	IN THE MATTER OF VS IN RE :- THE STATE OF ASSAM & 3 ORS	Public Interest Litigations.	HON'BLE MR JUSTICE AMITAVA ROY HON'BLE MR JUSTICE C.R.SARMA
3	9 th	WA 227/2011	ALAUDDIN AHMED VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR JUSTICE AMITAVA ROY HON'BLE MR JUSTICE PK MUSAHARY
4	9 th	WP(C) 4045/2011	SHRI NALIN CHANDRA GOGOI VS THE STATE OF ASSAM & ORS.	Selection and appointment.	HON'BLE MR JUSTICE I. A. ANSARI
5	11 th	WP(C) 4648/2003	LAKHIRAM TAI VS THE UNION OF INDIA & ORS	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
6	11 th	WP(C) 2855/2008	M/S. GAROMARI MEEN S.S.LTD VS THE STATE OF ASSAM & ORS.	Settlement of Fishery by the State Govt.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
7	11 th	WP(C) 2855/2008	M/S. GAROMARI MEEN S.S.LTD VS THE STATE OF ASSAM & ORS.	Settlement of Fishery by the State Govt.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
8	12 th	WP(C) 140(SH)/2010	SHRI MAKANMI KENGOO, PGT & ORS. VS UNION OF INDIA & ORS.		HON'BLE MRS JUSTICE ANIMA HAZARIKA
9	16 th	Crl.Rev.P. 238/2009	FAIZUR RAHMAN CHAUDHURY VS THE STATE OF ASSAM AND ORS	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE A. C. UPADHYAY
10	19 th	WP(C) 8004/2004	EMAMI LTD. VS THE UNION OF INDIA AND ORS.	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
11	19 th	WP(C) 8005/2004	EMINENT HEALTHCARE & COSMETICS PVT. LTD. VS THE UNION OF INDIA AND ORS.	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
12	19 th	WP(C) 8006/2004	HERBO FOUNDATION PVT. LTD. VS THE UNION OF INDIA AND OTHERS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
13	19 th	CRL.A(J) 31/2005	AKRAM ALI @ AKRAM UDDIN VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE HRISHIKESH ROY
14	19 th	CRL.A(J) 44/2005	TULYADHAR BORUAH AND ORS. VS THE STATE OF ASSAM	Criminal reference (Hills)	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE HRISHIKESH ROY

15	19 th	WP(C) 1615/2005	PRAG BOSIMI SYNTHETICSS LTD. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
16	19 th	WP(C) 2224/2005	M/S BRAHMAPUTRA IRON & STEEL CO. LTD. VS THE STATE OF ASSAM AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
17	19 th	WP(C) 5733/2006	GODREJ CONSUMER PRODUCTS LTD & ANR VS THE UNION OF INDIA & ORS (EXCISE)	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
18	19 th	CE.Ref. 2/2008	COMMISSIONER OF CUSTOMS & CENTRAL EXCISE VS M/S DHARAMPAL SATYAPAL LTD. & ORS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
19	19 th	CE.Ref. 3/2008	COMMISSIONER OF CUSTOMS & CENTRAL EXCISE VS M/S DHARAMPAL SATYAPAL LTD. & ORS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
20	19 th	WP(C) 120/2008	EMAMI LTD. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
21	19 th	WP(C) 121/2008	HERBO FOUNDATION (P) LTD. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
22	19 th	C.Ex.App. 4/2009	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, VS GODREJ CONSUMER PRODUCTS LTD.		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
23	19 th	C.Ex.App. 8/2009	M/S KAMAKHYA COSMETICS & PHARMACEUTICALS PVT. LTD., VS THE COMMISSIONER OF CENTRAL EXCISE,	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
24	19 th	C.Ex.App. 9/2009	M/S KAMAKHYA COSMETICS & PHARMACEUTICALS PVT. LTD., VS THE COMMISSIONER OF CENTRAL EXCISE,	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
25	19 th	C.Ex.App. 10/2009	M/S KAMAKHYA COSMETICS & PHARMACEUTICALS PVT. LTD., VS THE COMMISSIONER OF CENTRAL EXCISE,	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
26	19 th	C.Ex.App. 11/2009	M/S KAMAKHYA COSMETICS & PHARMACEUTICALS PVT. LTD., VS THE COMMISSIONER OF CENTRAL EXCISE,	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI

27	19 th	CE.Ref. 1/2009	COMMISSIONER OF CUSTOMS & CENTRAL EXCISE VS M/S DHARAMPAL SATYAPAL LTD.		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A. K. GOSWAMI
28	19 th	WP(C) 1835/2009	MANAKSIA LTD. AND ORS. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
29	19 th	WP(C) 3464/2009	M/S GUWAHATI CARBON LIMITED & ANR. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
30	19 th	WP(C) 3470/2009	M/S DIGBOI CARBON PVT. LTD & ANR. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
31	19 th	WP(C) 3474/2009	M/S BRAHMAPUTRA CARBON LTD. & ANR. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
32	24 th	WA 25/2010	NAGA UNITED/INAVI VILLAGE & ORS. VS THE STATE OF NAGALAND & ORS.		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
33	24 th	WA 30/2010	INAVI VILLAGE VS THE STATE OF NAGALAND & ORS.		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
34	25 th	WP(C) 4972/2006	INDIAN INSTITUTE OF ART HISTORY AND ANR. VS THE STATE OF ASSAM AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
35	26 th	CrI.A. 40(AT)/2003	SHRI SUSHANTA SARMA & ORS. VS THE STATE OF AGARTALA		THE HON'BLE MR. JUSTICE P.K.MUSAHARY
36	26 th	WP(C) 84(SH)/2003	SHRI LABINA SANGMA & ORS. VS THE GARO HILLS AUTONOMOUS DISTRICT ,TURA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
37	26 th	WP(C) 323(SH)/2009	SOHBAR SIRDARSHIP ELAKA VS STATE OF MEGHALAYA AND ORS		THE HON'BLE MR JUSTICE T VAIPHEI
38	26 th	CrI.Pet. 255/2010	MRS. ROITONG SINGPHO VS SAJAN KUMAR AGARWAL [GOEL]	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE B D AGARWAL
39	26 th	WP(C) 123(SH)/2011	SMTI MELONIA KHARKAMNI VS THE STATE OF MEGHALAYA AND ORS		THE HON'BLE MR JUSTICE T VAIPHEI